

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.3002 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : None
For the State : None

Order No.02

Date: 09.09.2020

This case is taken up through video conferencing.

No one appears on behalf of the petitioner despite repeated calls.

Learned A.P.P. is also not present.

Put up this case under appropriate heading after two weeks.

Sanjay/

(Rajesh Shankar, J.)